

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
PRINCIPAL BENCH : COURT-I

(CAA)-272/PB/2017

In the matter of :

Touchstone Holdings (P) Limited

....PETITIONER

SECTION :

Under Section 230-232

Order delivered on 04.6.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Ms. Deepa Krishan,
Hon'ble Member (Technical)

For the Petitioner :

For the Respondent :

For the Intervener : -

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence,
the same is adjourned to 24.7.2019.

Sd/-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit